

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **AMRL Hitech City Ltd**
PETITION NUMBER : **CP/IBC/78/2023**
APPLICATION NUMBER : **a) IA/IBC/435/2024**
: **b) IA(IBC)/404(CHE)/2024**

ORDER

Ld. Counsel Ms. Sangamithra for the Applicant. Ld. Counsel Ms. Tejaswini Chandrasekhar for the RP. Ld. Counsel Mr. Gautham Raman for R5. Ld. Counsel Ms. Y. Kavitha for TWAD.

Connected matters are coming up on 06.06.2024.

RP is directed to file reply within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the applications for hearing on **06.06.2024**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)